

Title : Bills passed by the Houses of Parliament during the 6th Session of 14th Lok Sabha and assented to by the President (laid).

ASSENT TO BILLS

1207 hours

SECRETARY-GENERAL: Sir, I lay on the Table the following seven Bills passed by the Houses of Parliament during the Fifth Session of Fourteenth Lok Sabha and assented to by the President since a report was last made to the House on the 30th August, 2005:-

1. The Displaced Persons Claims and Other Laws Repeal Bill, 2005;
2. The Hindu Succession (Amendment) Bill, 2005;
3. The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum (Amendment) Bill, 2005;
4. The Immigration (Carriers' Liability) Amendment Bill, 2005;
5. The Warehousing Corporations (Amendment) Bill, 2005;
6. The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2005;
7. The Railways (Amendment) Bill, 2005;

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following three Bills passed by the Houses of Parliament and assented to by the President:-

1. The Payment of Wages (Amendment) Bill, 2005;
2. The National Rural Employment Guarantee Bill, 2005;
3. The Protection of Women from Domestic Violence Bill, 2005.

—